SI.	Name of the Scheme D	uring t	g the last three		
No.	31 s	years and till 31 st October 2002			
		unds	Funds allocated		
	u	tilised			
3.	Integrated Afforestation and Eco-development		180.83	251.83*	
	Project Scheme				
4.	Area Oriented Fuelwood and Fodder Project		397.92	411.42*	
5.	Non-Timber Forests Produce		134.72	106.54	
6.	Integrated Forest Protection Scheme		222.06	119.97	
7.	Conservation and Management of Wet	lands	120.28	94.70	

## [20 December, 2002] RAJYA SABHA

\*includes expenditure of funds previously released.

## Awareness about Ozone depletion

3166. SHRI S.M. LAL JAN BASHA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government are spending time and funds on creating awareness about Ozone depletion in the country;

(b) if so, the efforts and funding involved this year;

(c) whether it is a fact that the concerned Directorate is very slow in responding to public demands for activity;

(d) the steps proposed to ensure that Government respond immediately to demands for camps and other awareness creating activities; and

(e) what other steps Government propose to assist NGOs to help preserve the environment?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU):(a)Yes, Sir.

(b) Under the Technical Assistance component of the Chlorofluorocarbons (CFC) sector phase out project, Rs. 45 (Rupees Forty Five) lakhs only has been earmarked for creating awareneco during the year 2002. The activities taken up include:—

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- \* Workshops at State Level on implementation of Montreal Protocol in India.
- \* Celebration of International Ozone Day on September 16th every year.
- \* Print and Electronic Media Campaign.
- \* Information dissemination package for school teachers and NGOs.
- \* Painting competitions.
- \* South Asia Regional and National Poster Competitions.
- \* Dissemination of the reports of Meeting of Parties and of the Executive Committee to the Montreal Protocol to industry, Government Departments and other stakeholders on a regular basis.
- (c) No, Sir.

(d) and (e)The ozone Cell in the Ministry of Environment and Forests has already engaged a reputed communication agency to implement its extensive national awareness campaign.

## Felling of trees by DDA

3167. SHRI KARNENDU BHATTACHARJEE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it has come to his Ministry's notice that the Delhi Development Authority is indiscriminately felling trees in Delhi, to construct flats in several areas, including Vasant Kunj and VasantVihar;

(b) if so, the details thereof and Government's reaction thereto;

(c) whether there are different norms for Government organizations and ordinary persons in this regard;

(d) if so, the reasons therefor; and

(e) if not, the steps proposed to be taken against Delhi Development Authority?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) No, Sir. However, Delhi Development Authority (DDA)

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